CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH

OA/310/01111/2019
Dated Tuesday the 20th day of August Two Thousand Nineteen

CORAM : HON'BLE MR. P. MADHAVAN, Member (J)
HON'BLE MR. T. JACOB, Member (A)

N.Santhanakrishnan,
No. 18, Keelaraja Veethi,
Mannargudi,
Tiruvarur District.   ….Applicant

By Advocate M/s. M. Muruganantham

Vs

1.The General Manager,
   Southern Railway,
   Chennai 3.

2.The Chief Personnel Officer,
   Southern Railway,
   Chennai 3.

3.Senior Divisional Accounts Officer,
   Southern Railway,
   Chennai 3.

4.Divisional Railway Manager,
   Southern Railway,
   Chennai Division, Chennai 3.

5.Assistant Divisional Manager,
   Southern Railway,
   Chennai 2.   ….Respondents

By Advocate Mr. P. Srinivasan

ORAL ORDER

(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))

Heard. The applicant has filed this OA seeking the following reliefs :

"a.   To direct the respondents to pay the arrears of pension from 01.01.2006 till 31.12.2016.

b.   And pass as such other orders and thus render justice."

2.   When the matter came up for hearing, it is submitted that the applicant had submitted a representation dt. 18.11.2017 to the respondents which is still pending for consideration. Learned counsel for the applicant submits that the applicant would be satisfied if the competent authority is directed to consider the representation within a time limit to be stipulated by this Tribunal.

3.   Mr. P. Srinivasan, Standing Counsel takes notice for the respondents.

4.   Keeping in view the limited submission made and without going into the merits of the case, we deem it appropriate to direct the competent authority to consider the representation of the applicant dt. 18.11.2017 (Annexure A5) in accordance with the relevant rules and orders and pass a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order.

5.   OA is disposed of at the admission stage. No costs.

    (T.Jacob)   **(P. Madhavan)**
   Member(A)   **Member(J)**
                                20.08.2019

SKSI